

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/242/ (IB)/2017

NAME OF THE PETITIONER(S)

: MANOJ ENTERPRISES

NAME OF THE RESPONDENT(S)

: G.K.K EXPORTS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

No representation on behalf of both the parties. The Registry's directed to issue notice to both the parties for their appearance and submissions. Put up on 04.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)